

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:439
ANSWERED ON:07.08.2014
PENDING POWER PROJECTS
Owaisi Shri Asaduddin

Will the Minister of POWER be pleased to state:

- (a) whether a number of power projects in public and private sectors have incurred time and cost overrun;
- (b) if so, the details thereof, sector-wise, and the reasons therefor along with the funds utilised for construction;
- (c) whether the Government has received any representation from the Association of Power Producers for expeditious clearance of the pending projects in private sector;
- (d) if so, the details thereof and the steps being taken/proposed to be taken to accord clearances to these projects expeditiously; and
- (e) the remedial measures taken by the Government for expeditious completion of all power projects within a fixed time frame?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.439 TO BE ANSWERED IN THE LOK SABHA ON 07.08.2014 REGARDING PENDING POWER PROJECTS.

(a) & (b) : The details of ongoing thermal power projects (sector- wise) which have incurred time and cost overrun and the reasons therefor are given at Annex-I.

The details of ongoing hydro power projects (sector-wise) which have incurred time and cost overrun and the reasons therefor are given at Annex-II.

(c) & (d) : Ministry of Power, Government of India has received several representations from Association of Power Producers (APP) from time to time. In a meeting with the Ministry held on 20/06/2014, APP highlighted the various issues relating to private sector projects, including, inter alia, environmental and forest clearances.

The issue of environmental clearances to power projects, including private sector projects, has been taken up with the Ministry of Environment and Forests to resolve the pending issues and to expedite clearances.

(e) : The following steps have been taken for timely completion of power projects:

1. Central Electricity Authority (CEA) is monitoring the progress of construction of power projects through frequent site visits and interaction with the developers and equipment suppliers. In addition, CEA holds review meetings periodically with the developers and other stakeholders to identify issues critical to commissioning of projects and helps in resolving them.
2. A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for independent monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 12th Plan and beyond along with the associated transmission systems.
3. Regular reviews are undertaken at various levels including the Ministry of Heavy Industry and Planning Commission to identify the problem areas and facilitate expeditious resolution of outstanding issues.